

बैनलज
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THE BUSINESS DAILY FOR DAILY BUSINESS
 *FIND EXPRESS

कार्यालय अतिथिगत अभियान
सार्वजनिक विभाग विभाग विद्युत उपकरण
 दिनांक: 21/2024-25
 अन्वयिका: 21/2024-25
 प्रकाशक: टीएच/21/2024-25

पॉपुलर प्रेस
सार्वजनिक प्रकाशन
 भारतीय विभाग एच.एच.एम.ए. के विभाग 6 के अंतर्गत
 (संशोधित) के लिए विभाग सार्वजनिक प्रकाशन विभाग, 2016

क्र.सं.	विवरण	आवृत्ति
1.	संशोधित प्रकाशन का नाम	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
2.	संशोधित प्रकाशन का पता	एच.एच.एम.ए. के विभाग 6 के अंतर्गत
3.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
4.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
5.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
6.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
7.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
8.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
9.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
10.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
11.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
12.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
13.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन
14.	संशोधित प्रकाशन का प्रकार	संशोधित प्रकाशन विभाग सार्वजनिक प्रकाशन

गृहम हाउसिंग फाइनेंस लिमिटेड
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SUBROS LIMITED
 REGD. OFFICE : LGF WORLD TRADE CENTRE, BARAKHAMBA LANE, NEW DELHI-110001
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EXTRACT OF STANDALONE & CONSOLIDATED FINANCIAL RESULTS FOR THE QUARTER AND NINE MONTHS ENDED DECEMBER 31, 2024

REVENUE GROWTH	PBT GROWTH	PAT GROWTH	No.	Particulars	STANDALONE			CONSOLIDATED		
					QUARTER ENDED (UNAUDITED)	NINE MONTHS ENDED (UNAUDITED)	YEAR ENDED (AUDITED)	QUARTER ENDED (UNAUDITED)	NINE MONTHS ENDED (UNAUDITED)	YEAR ENDED (AUDITED)
12%	10%	35%	1	Total Income From Operations	82,098	82,831	73,244	2,45,911	2,23,908	3,07,057
			2	Net Profit/(Loss) for the period (before Tax, Exceptional and/or Extraordinary Items)	4,580	4,867	3,396	14,163	9,540	14,070
			3	Net Profit/(Loss) for the period before tax (after Exceptional and/or Extraordinary Items)	4,580	4,867	3,396	14,163	9,540	14,070
			4	Net Profit/(Loss) for the period after tax (after Exceptional and/or Extraordinary Items)	3,284	3,645	2,679	10,420	6,688	9,766
			5	Total Comprehensive Income for the period (Comprising Profit/(Loss) for the period after tax and other Comprehensive Income (after tax)	3,242	3,619	2,671	10,291	6,479	9,524
			6	Equity Share Capital	1,305	1,305	1,305	1,305	1,305	1,305
			7	Reserves (excluding Revaluation Reserve) as shown in the Audited Balance Sheet of the previous year	1,043,398	1,123,6	94,280			
			8	Earnings Per Share (in Rs.) (Face value of Rs. 2 each) (for continuing and discontinued operations)	5.03	5.59	4.11	15.97	10.27	14.97
				(of) (Diluted (not annualised))	5.03	5.59	4.11	15.97	10.27	14.97

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FORM A
PUBLIC ANNOUNCEMENT

Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016

FOR THE ATTENTION OF THE CREDITORS OF MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	13 May 2016
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Delhi.
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U93090DL2016PTC299607
5.	Address of the registered office and principal office (if any) of corporate debtor	Godown Kh.No.445, GF Bakshi Farm Road Ghitorni, Near farm No. 34, South West Delhi, Delhi, India - 110030.
6.	Insolvency commencement date in respect of corporate debtor	16.01.2025 (Copy of order received on 28.01.2025)
7.	Estimated date of closure of insolvency resolution process	180 days – 15 th July 2025
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Synergy Insolvency Professionals LLP – IBBI/ IPE-0104/IPA-3/2022-23/50015
9.	Address and e-mail of the interim resolution professional, as registered with the Board	D - 306, Ashiana, Sector 4, Vaishali, Ghaziabad - 201010, Uttar Pradesh Email - pravag3001@gmail.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	906, 9 th Floor, Tower A, I-Thum Business Park, Sector 62, Noida, Uttar Pradesh – 201301. Email – mowkish@synergype.com
11.	Last date for submission of claims	11.02.2025 (14 days from the receipt of the CIRP admission order)
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not Applicable
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) https://ibbi.gov.in/home/downloads (b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED** on 16.01.2025.

The creditors of **MOWKISH HEALTHCARE SOLUTIONS PRIVATE LIMITED**, are hereby called upon to submit their claims with proof on or before **11.02.2025** to the interim resolution professional at the address mentioned against entry No. 10. The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For Synergy Insolvency Professionals LLP
(IBBI/IPE – 0104/IPA – 3/2022-2023/50015)



Sd/-
(Sukhdev Madnani)

Date: 30th January 2025

IBBI/IPA-001/IP-P-01499/2018-2019/12392

Place: Noida

Partner